

on

Notices to applicant's
No. 2 to 7 issued on

29-7-99. Notice of respondent
No. 3 returned back with
a partial remark that "ग्रन्त करा
2 वर्ष वाली दस्ती जाने की काम".

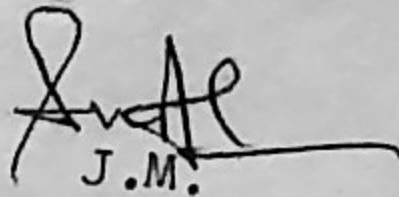
Likewise.

hs

07-4-99

Hon'ble Mr. S. K. Agrawal, J.M.

None for the applicant even in the revised
list. None was present for the applicant on 30-10-98
and 25-1-99 when the case was listed for hearing/
orders. It appears that applicant has lost interest
in this case. Therefore this original application is
dismissed in default and for non-prosecution.


J.M.

satya/